

CE NTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

M.A. 242 of 1999.
O.A. 1258 of 1996.

Date of Order : 23.04.2003.

Present : Hon'ble Mr. ~~B~~ Biswas, Administrative Member
Hon'ble Mr. A. Sathath Khan, Judicial Member.

Subhas Chandra sarkar

- VS -

Union of India & Ors.

For the applicant : Mr. K.K. Maitra, Counsel
Mr. B. Mukherjee, Counsel

For the respondents : Ms. U. Sanyal, Counsel.

O R D E R

MR. A. SATHATH KHAN, JM:

Heard the Ld. Counsel for the applicant and the respondents at length. After hearing the arguments, we feel that the ~~documents~~ enquiry proceedings marked in the enquiry should be produced before us for our perusal. Under these circumstances, the respondents are directed to produce the above said documents on 01.05.2003, when the matter will appear as part heard on top.

•2. Plain copy of this order be handed over to the Ld. Counsel for both parties.


MEMBER (J)


MEMBER (A)